

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Fixed For AH / IR on
22/11/93

Date noted
19/11/93

for Dy. Registrar
Yell
19/11/93

Date: 22.11.93 [Per M.S. Deshpande V.C.]

Heard the applicant is
person.

Since the question
arises regarding the validity of
the professional tax and
this dispute is not entertainable
by this Tribunal the application
is disposed of.

Rec'd
a
3/11

ms
(M.Y. Puroolkar)
M(A)

ms
(M.S. Deshpande)
V.C.